GOVERNMENT OF JAMMU AND KASHMIR INDUSTRIES AND COMMERCE DEPARTMENT Civil Secretariat, Jammu.

Notification

Jammu, the 30 K March, 2020

Jammu and Kashmir Reorganisation Act, 2019 read with clause 17 of the Jammu and Kashmir Removal of Difficulties Order, 2019, Lieutenant Governor hereby directs that the Director, Industries and Commerce, Kashmir and Jammu appointed as "Registrar of Firms" under the Jammu and Kashmir Partnership Act, Svt. 1996 (repealed) shall be deemed to have been appointed under the Indian Partnership Act, 1932.

By order of the Government of Jammu and Kashmir

Sd/-

(Manoj K.Dwivedi), IAS Commissioner/Secretary to the Government

NO: IND/DIC-169/2007

Dated: 30.03.2020

Copy to the:

- 1. Ld. Advocate General, J&K, Jammu.
- 2. All Financial Commissioners.
- 3. Director General of Police, J&K.
- All Principal Secretaries to the Government.
- 5. Principal Secretay to the Lieutenant Governor.
- 6. Principal Resident Commissioenr, J&K Government, New Delhi.
- 7. Chief Electoral Officer, J&K.
- 8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 9. All Commissioners/Secretaries to the Government.
- 10. Divisional Commissioner, Kashmir/Jammu.
- 11. Chairperson, J&K Special Tribunal.
- 12. Director General, J&K Institute of Management and RD.
- 13. All Deputy Commissioners.
- 14. Director Information, J&K.
- 15. All Heads of Departments / Managing Directors/Secretary Advisory Boards.
- 16. Secretary, J&K Public Service Commission/Vigilance Commission/Backward Classes Commission.
- 17. Director Estates, J&K.
- 18. Director, Archives, Archaeology and Museums.
- 19. Secretary, J&K Legislative Assembly.
- 20. General Manager, Government Press, Srinagar/Jammu.
- 21. Private Secretary to the Chief Secretary, J&K.

22. Private Secretary to Advisor (S)/(F)/(B)/(BK) to the Lieutenant Governor.

23. Private Secretary to Commissioner/Secretary to the Government, I&C Department.

24. Incharge website, I&C Department.

25. Government Order file (w.2.s.c).

(Sanjeev Kumar) Under Secretary to the Government